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Bihar Abolition Of Zamindaris Repealing Act, 1950 9 of 1950

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PREAMBLE

An Act to repeal the Bihar Abolition of Zamindaris Act, 1948 Whereas it is expedient to repeal the Bihar Abolition of Zamindaris Act, 1948;

It is hereby enacted as follows:-

- 1. (i) Published in the Bihar Gazette, Extraordinary, dated 18th January, 1950.
- (ii) For "Statement of Objects and Reasons" see Bihar Gazette Extraordinary, dated 31st December, 1949.

1. Short title :-

This Act may be called the Bihar Abolition of Zamindaris Repealing Act, 1950.

2. Repeal of Bihar Act 18 of 1948 :-

The Bihar Abolition of Zamindaris Act, 1948, is hereby repealed.